

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-17/2015/1517 /A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Aditya Hazarika,  
District & Sessions Judge,  
Hojai.

Dated Guwahati the 17<sup>th</sup> March, 2022

Sub: **Station leave permission.**

Ref:- Your letter No. DJHj/22/528 dtd. 16.03.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 17.03.2022 till the morning of 21.03.2022.** The next senior most Judicial officer available at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-17/2015/1518/A, dated , 17-03-2022**

Copy to:

1.  The Project Manager, Gauhati High Court, Guwahati.

  
**JT.REGISTRAR (VIGILANCE)**

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